

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1924  
ANSWERED ON:23.08.2012  
STIPEND TO MUSLIM CHILDREN  
Singh Chaudhary Lal

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the details of financial assistance provided by the Union Government for the scholarships to muslim children across the country during each the last three years and the current year;
- (b) whether it is a fact that there has been inordinate delay in releasing the scholarship funds to some States for payment of scholarships to the muslim children;
- (c) if so, the details thereof, and the reasons therefor; and
- (d) the steps/measures taken/being taken by the Union Government for releasing of scholarship funds to the affected States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): The financial allocations provided by the Union Government for Pre-matric, Post-matric and Merit-cum-means scholarship schemes during the last three years and the current year are as under:

(Rs. in crore)

Year	Pre-matric Scholarship Scheme	Post-matric Scholarship Scheme	Merit-cum means Scholarship Scheme
2009-10	200.00	150.00	100.00
2010-11	450.00	265.00	135.00
2011-12	600.00	450.00	140.00
2012-13	900.00	500.00	220.00

The above financial allocations are for all the five notified minority communities. However, the number of scholarships given to each of the minority community in any State/Union Territory under these schemes are strictly determined on the basis of population ratio in that State/Union Territory as per 2001 Census.

(b): There has been no delay on the part of Government of India in releasing funds to States/Union Territories after proposals complete in all respects were received.

(c) to (d) : Do not arise in view of (b) above.